

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3533
ANSWERED ON:03.09.2012
RESTRUCTURING OF DRDO
Thamaraiselvan Shri R.

Will the Minister of DEFENCE be pleased to state:

(a) whether none of the main recommendations of Rama Rao Committee and Committee headed by the Defence Secretary has been implemented to revamp the Defence Research and Development Organization (DRDO) to ensure that advanced weapon systems are developed for the armed forces without huge time and cost overruns;

(b) if so, the reasons therefor;

(c) whether the DRDO is splitting sanctions to avoid seeking approvals from competent financial authorities; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): No, Madam. Defence Research and Development Organisation (DRDO) is in the process of implementing recommendations of the Review Committee headed by Dr. P. Rama Rao and fine tuned by the Defence Secretary Committee.

The following recommendations have been implemented:-

Nomination of Nodal Officers for interaction between DRDO and Services.

Introduction of Integrated Financial Advice (IFA) system for financial decentralization.

A dedicated Chief Controller Research and Development (Human Resource) has already been appointed at DRDO HQrs.

The following recommendations are at various stages of implementation:-

Creation of Technology Domain based clusters.

Increase of Budget for Extramural Research to 5% of DRDO Budget.

Restructuring of DRDO HQrs.

Cabinet Note has been initiated for the following recommendations:-

Creation of Defence Technology Commission.

Creation of a Commercial Arm of DRDO.

Renaming of DG, DRDO as Chairman, DRDO.

(c) No, Madam.

(d) In view of (c) above, Question does not arise.